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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 31/2017

NEELAM ALIAS SWETA Appellant

Through: None.

versus

MUNESH DEVI AND ANR. Respondents

Through: Mr.Amit Goel, Advocate for

applicant.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

% 23.02.2022

CM APPL.No.41820/2021

- 1. The hearing has been conducted through Video Conferencing.
- 2. This application is filed by the respondent no.1 for fixing a date for final hearing of the RFA *31/2017*.
- 3. In view of reasons explained, the application is allowed.
- 4. The application stands disposed of.

RFA 31/2017

- 5. List for hearing on 22.08.2022.
- 6. In the meanwhile, court notice be issued to the learned counsel for appellant for said date.

YOGESH KHANNA, J.

FEBRUARY 23, 2022

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